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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

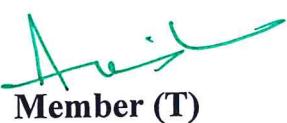
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

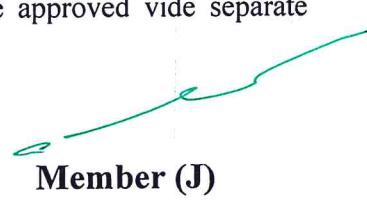
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA (CAA) No.49/ BB/ 2017	-	For filing Scrutiniser's report	230/ 232	Brigade Enterprises Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R 9663509318 -	ROC/RD Applicant	Sinchana M.R
2.	Jyellin for. A. Murali T. Sagal Associates		Jyellin

ORDER

Counsel for Petitioner is present. He has filed scrutinizer's report and Chairman's report. The Counsel reported that, the Chairman who ^{has} appointed, has conducted the meeting of shareholders and creditors of 1st Applicant Company. She further reported that, persons who attended the meeting unanimously approved as per Chairman's report. Counsel further reported that, chairman conducted the ^{ta scrum} meeting of unsecured creditors of 3rd Applicant Company and the persons who attended the meeting unanimously approved as per Chairman's report. Perused Chairman's report and Scrutinizer's report, since persons who attended the meeting conducted by the Chairman unanimously approved the meeting. Chairman's report is therefore approved vide separate order.


Member (T)


Member (J)